

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am direct to enclose a copy of the Rehabilitation Council of India Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 21st July, 1992."

- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coal Mines (Nationalisation) Amendment Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 21st July, 1992."

13.29 hrs

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL: Sir, I lay on the Table the following Bills, as passed By Rajya Sabha:-

- (1) The Indo-Tibetan Border Police Force Bill, 1992.
- (2) The Rehabilitation Council of India Bill, 1992.
- (3) The Coal Mines (Nationalisation) Amendment Bill, 1992.

13.30 hrs

[English]

BUSINESS ADVISORY COMMITTEE

Seventeenth Report

Presented

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY
(DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to present the Seventeenth Report of the Business Advisory Committee.

13.31 hrs

MATTERS UNDER RULE 377

- (i) **Need to extend Sambalpur Express up to Kesinga in Kalahindi District, Orissa.**

SHRI SUBASH CHANDRA NAYAK (Kalahandi): The Western Orissa is devoid of adequate railway facilities. It is a matter of great pleasure that the central Government has introduced an Express train between Hasrat Nizamuddin and Sambalpur with effect from the 1st July last. However, the people of Kalahandi, Bolangir and Phulbani will not be benefited unless the train is extended up to Kesinga. If it is extended upto Kesinga, the entire area of Smabalpur district including Bargarh, the commercial centre of Western Orissa and Titlagarh of Balangir will be greatly benefited. The People of Phulbani particularly from Baudh area will be greatly benefited if Kesinga is directly connected by this train from Delhi.

As such I request the Central Government that the Sambalpur Express running from Nizamuddin be extended up to Kesinga in the district of Kalahandi, Orissa under South-Eastern Railway.

- (ii) **Need to look into the incidents of harassment by police of the Management of 'Daily Aji' published from Jalandhar**

SHRI JAGMEET SINGH BRAR (Faridkot): It is an admitted fact that some